

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject: Promotion in Jammu and Kashmir Legal (Gazetted) Service.

Government Order No. **2910** -JK(LD) of 2024.
Dated: 02 -03- 2024.

Pending confirmation by the DPC/PSC, sanction is hereby accorded to the officiating promotion of the following Associate Law Officers as Assistant Legal Remembrancers/District Litigation Officers in the Jammu and Kashmir Legal (Gazetted) Service in their own pay and grade with charge allowance as admissible under rules:-

UT Cadre

1. Ms. Sabeena Khan
2. Ms. Yasmeen Gul
3. Mr. Akarshan Koul
4. Smt. Rajni Bala
5. Mr. Shiekh Abdul Rouf
6. Mr. Jaffar Bin Rasool
7. Mr. Mohammad Younis Bhat
8. Mr. Mehmood Ahmad Malik
9. Mr. Wajahat Habib

District Cadre

1. Mr. Zahoor Ahmad Wani
2. Mr. Mir Mudasir
3. Mr. Farooq Ahmad Bhat
4. Mtr. Nuzhat Wani
5. Mr. Anwar Ali Sofi
6. Mr. Eshan Mahajan
7. Mr. Aijaz Ahmad Monga
8. Mr. Muddasar Hassan Choudhary
9. Mr. Rajinder Singh
10. Smt. Neha Singh
11. Mr. Shabir Ahmad Dar
12. Mr. Sheikh Zulfkar Sheeraz
13. Mr. Nadir Ali
14. Mr. Abdul Majeed Keelam
15. Mr. Mohd Shafeeq
16. Smt. Roopali Sharma
17. Mtr. Saima Khursheed
18. Mr. Balvinder Singh
19. Mr. Aeraz Mushtaq Laway

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The officiating promotion shall, however, be subject to the following conditions: -

- a. It shall be subject to satisfactory vigilance clearance from the General Administration Department (Vigilance).
- b. It shall be subject to outcome of writ petition / O.A, if any, pending before any court of law/ Tribunal.
- c. The seniority of promotes shall be fixed in the cadre of Assistant Legal Remembrancer/ District Litigation Officer after their confirmation/ regularization from DPC/PSC.
- d. The officers on their officiating promotion shall continue, till further orders, in their respective departments/ offices.

By Order of Hon'ble Lieutenant Governor.

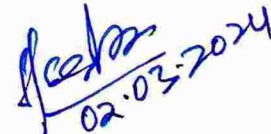
Sd/-
(Achal Sethi)
Secretary to Government

No.LAW-Estt/124/2023-10

Dated 02-03-2024

Copy to the :-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (JAK), Ministry of Home Affairs, Government of India.
3. Commissioner Secretary to Government, General Administration Department.
4. Divisional Commissioner, Kashmir.
5. Secretary to Government, DMRRR Department.
6. Administrative Secretary, Planning, Development and Monitoring Department.
7. Deputy Commissioner, Jammu.
8. Commissioner, Municipal Corporation, Srinagar.
9. Chairman Joint Electricity Commission, J&K.
10. Managing Director, KPDCL, Kashmir
11. Director Archives, Archaeology and Museums, J&K Srinagar.
12. Secretary, J&K Public Service Commission.
13. Chairman, BOPEE, J&K.
14. Director General, Accounts and Treasuries, J&K.
15. Director Finance, Department of Law, Justice and Parliamentary Affairs.
16. Secretary, J&K Service Selection Board, Jammu/ Kashmir.
17. Director Rural Development, Kashmir.
18. Director Rural Development, Jammu.
19. Director Social Welfare, Kashmir.
20. Director Agriculture, Kashmir.
21. Director Handicrafts and Handloom, Kashmir.
22. Director Litigation, Jammu/ Kashmir.
23. Chief Engineer, JPDCL, Jammu.
24. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
25. Government Order file
26. Concerned file.


02.03.2024
(Ashish Gupta)
Additional Secretary to Government